

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/34/2018  
NAME OF THE PETITIONER : MADRAS ASSET RECOVERY CO. PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. S. R. S. R. S. R.	Dylo	THD
Rajeshwar Sanan	RS	RIS

**ORDER**

Representative for the Applicant present. Deputy RoC in person present and prayed for time to file report on or before 24.01.2018. At request, time is enlarged. Put up on 07.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk